(b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) The Managing Director, Meghalaya Industrial Development Corporation, Shillong has been issued an Industrial Licence for production of 4 lakh tonnes of Cement Clinker at Garo Hills in the State of Meghalaya.

Departmentalisation of National Instruments Ltd.

358. SHRI SATYA SADHAN CHAK-RABORTY: Will the Minister of IN-DUSTRY be pleased to state:

(a) whether the Ministry of Industry are going to departmentalise the National Instruments Limited, Calcutta, a Government of India Enterprise; and

(b) if so, when, the reasons and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) Does not arise

Decision regarding Resettlement of Ex-servicemen

359. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government have taken a major decision for the resettlement of ex-servicemen in civil life; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b) The Government have taken a number of measures from time to time for the resettlement of Ex-servicemen in civil life. One of the schemes approved recently is for providing "On the job Training" to Service personnel during the last year of their service in order to make them suitable for employment in civilian jobs. Initially, it is programmed to train 2,000 Service personnel every year in various Public Sector and Departmental Undertakings. In the light of the experience gained, the extension of the scheme to train 10,000 personnel annually will bexamined.

Assam Blockade

360. SHRI G. Y. KRISHNAN Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Assam blockade has hit the tribal population of the States and Union Territories of the North-East more than the Assamese against whom it was primarily directed;

(b) whether it is also a fact that these States and Union Territories which get their rice, salt, sugar and other essential commodities from West Bengal and other parts of the country suffer because their supplies must pass through Assam before it reaches them;

(c) whether the Chief Ministers of these States have also approached the Centre regarding their difficulties in this regard; and

(d) if so, the reaction of Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) It is a fact-that the States/UTs NE region normally get their supplies routed through Assam. The blockade of Assam affected temporarily the movement of essential commodities However, the prolonged agitation in Assam has much more adversely affect ed the supply of essential commodities to these States/UTs. The Chief Ministers of these States and UTs have